

Bhari Udyog Nigam Limited for the year 1999-2000. [Placed in Library. *See* No.LT-622/99]

- (iv) Memorandum of Understanding between the Government of India (Ministry of Industry, Department of Heavy Industry) and Bharat Yantra Nigam Limited for the year 1999-2000. [Placed in Library. *See* No.LT-623/99]

- (v) Memorandum of Understanding between the Government of India (Ministry of Heavy Industries and Public Enterprises, Department of Heavy Industry) and Engineering Projects (India) Limited for the year 1999-2000. [Placed in Library. *See* No.LT-621/99]

- I. **Report and Accounts (1997-98) of the National Centre for Trade Information, New Delhi and related papers..**
- II. **Report and Accounts (1998-99) of the Export Credit Guarantee Corporation of India Limited, Bombay and related papers**
- III. **Reports and Accounts (1998-99) of various Boards, Institute Federations and related papers.**
- IV. **MOU between Govt. of India (Ministry of Commerce and Export Credit Guarantee Corporation of India Limited.**

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI OMAR ABDULLAH): Sir, I beg to lay on the Table—

I. (1) A copy each (in English and Hindi) of the following papers, under sub-section (1) of section 619 of the Companies Act, 1956:—

- (i) (a) Third Annual Report and Accounts of the National Centre for Trade Information, New Delhi, for the year 1997-98, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
- (b) Review by Government on the working of the above Centre. [Placed in Library. *See* No.LT-653/99]

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- (ii) (a) Forty-first Annual Report and Accounts of the Export Credit Guarantee Corporation of India Limited, Mumbai, for the year 1998-99, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
 - (b) Review by Government on the working of the above Corporation.
- (2) Statements (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) (i) above. [Placed in Library *See No.LT-654/99*]

II. A copy each (in English and Hindi) of the following papers, under section 25 of the Spices Board Act, 1986:—

- (i) (a) Annual Report of the Spices Board, Cochin, for the year 1998-99.
 - (b) Annual Accounts of the Spices Board, Cochin, for the year 1998-99, and the Audit Report thereon.
 - (c) Review by Government on the working of the above Board. [Placed in Library. *See No.LT-666/99*]
- (ii) (a) Thirty-third Annual Report and Accounts of the Gem and Jewellery Export Promotion Council, Mumbai, for the year 1998-99, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Council. [Placed in Library. *See No.LT-659/99*]
- (iii) (a) Seventeenth Annual Report and Accounts of the Indian Diamond Institute, Surat, for the year 1998-99, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Institute. [Placed in Library. *See No.LT-660/99*]
- (iv) (a) Fifty-eighth Annual Report and Accounts of the Coffee Board, Bangalore, for the year 1997-98, together with the

Auditor's Report on the Accounts.

- (b) Review by Government on the working of the above Board.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. *See* No.LT-671/99]

- (v) (a) Thirty-fourth Annual Report and Accounts of the Federation of Indian Export Organisations, New Delhi, for the year 1998-99, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Federation. [Placed in Library. *See* No.LT-668/99]

- (vi) (a) Thirty-fifth Annual Report and Accounts of the Indian Institute of Foreign Trade, New Delhi, for the year 1998-99, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Institute. (Placed in Library. *See* No.LT-669/99)

- (vii) (a) Annual Report and Accounts of the Indian Institute of Packaging, Mumbai, for the year 1998-99, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Institute. [Placed in Library. *See* No.LT-670/99]

- (viii) (a) Forty-fourth Annual Report and Accounts of the Cashew Export Promotion Council of India, Cochin, for the year 1998-99, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Council. [Placed in Library. *See* No.LT-667/99]

- (ix) (a) Forty-fourth Annual Report and Accounts of the Engineering Export Promotion Council, Calcutta, for the year 1998-99, together with the Audit Report on the Accounts.

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- (b) Review by Government on the working of the above Council. [Placed in Library. See No.LT-661/99]
- (x) (a) Audit Report on the General Fund Accounts of the Coffee Board, Bangalore, for the year 1997-98.
- (b) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. See No.LT-672/99]
- (xi) Memorandum of Understanding between the Government of India (Ministry of Commerce) and Export Credit Guarantee Corporation of India Limited for the year 1999-2000. [Placed in Library. See No.LT-663/99]
- I. **Report and Accounts (1998-99) of the National Institute of Design Ahmedabad and related papers.**
- II. **Report and Accounts (1998-99) of the Central Pulp and Paper Research Institute, Saharanpur (Uttar Pradesh) and related papers.**

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (DR. RAMAN): Sir, I beg to lay on the Table a copy each (in English and Hindi) of the following papers:-

- I. (a) Thirty-eighth Annual Report and Accounts of the National Institute of Design, Ahmedabad, for the year 1998-99, together with the Auditor's Report on the Accounts.
- (b) Statement by Government accepting the above Report. [Placed in Library. See No.LT-674/99]
- II. (a) Annual Report and Accounts of the Central Pulp and Paper Research Institute, Saharanpur (Uttar Pradesh), for the year 1998-99, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Institute. [Placed in Library. See No.LT-675/99]